

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 05th day of January 2024 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 & 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors WITH	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9 Mr. Avinash Krishnan Ravi (For impleadment) Ms. Mahalakshmi (For impleadment) Mr. V Venkata Sivakumar (For impleadment)
2	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9 Mr. V Venkata Sivakumar

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No.615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Upender Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors WITH	Mr. Amir Bavani	Mr. S Rajagopalan- R1

4	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No.616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Ritesh Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors	Mr. Amir Bavani	Mr. S Rajagopalan- R1
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For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023 For Condone Delay IA No. 1450/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Saurabh Nikalje For Caveator
6	Comp App (AT) (CH) (Ins) No. 408/2023 For Condone Delay IA No. 1248/2023 For Urgent listing IA No. 1246/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors.	M/s Samvid Legal	Mr. NP Vijaykumar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Contempt Case (AT) No. 7/2019 in Company Appeal (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
10	Contempt Case (AT) No. 8/2019 in Company Appeal (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
11	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
12	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors	Mr. Keerthikiran Murali	Mr. J Manivannan
13	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023 Additional docs. IA No. 839/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Ms. Deepika Murali- R1
14	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	

15	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/S Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	
16	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No.1336/2023	M/s Rajendra Gears Vs Anish Agarwal	Mr. Aadil Singh Boparai	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
18	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
19	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil- R11
20	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
21	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs Shree Distributers Pvt. Ltd.	Mr. Soumya Dutta	Mr. B Dhanaraj
22	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

23	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2
24	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	Mr. Karan Valecha
25	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
26	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2
27	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No.1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	Mr. Hema Chander
28	Comp App (AT) (CH) No.30/2022 For Condone Delay IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	M/s. C. Umashankar	Mr. B Ramana Kumar- R2

29	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
30	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1
31	Comp App (AT) (CH) (Ins) No. 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy
32	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs Mr. K. Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors.	Mr. Mayan H Jain	Mr. Vinod PV, Ms. Reetha D - R1
33	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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